

Declaration of assets and Liabilities

Year 2021-2022.....

I Jyoti Kumari /son /daughter/wife of Lt.Shailendra Prasad aged 26 years ,belonging to Bihar Legislative Assembly service and presently working as office attendant give here in below the details of the assets (immovable, ,movable, bank balance etc) of myself, my spouse and dependents.*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint owner ship will also have to be given.)

Sr.no.	Description	self	Spouse name(S)	Dependent -1 Name	Dependent -2 Name	Dependent -3 Name
(I)	Cash	Rs-20,000/-	NIL	NIL	NIL	NIL
(II)	Deposits in Bank ,financial Instructions and Non-banking Financial companies	NIL	NIL	NIL	NIL	NIL
(III)	Bonds, Debentures and shares in companies	NIL	NIL	NIL	NIL	NIL
(IV)	Other financial institutions,NSS,Postal Savings,LIC Policies Etc.	L.I.C Policy No.- 519335822 Rs- 2595 yearly ABSLI Policy no- 008427761 Rs- 63529.92 Yearly	NIL	NIL	NIL	NIL
(V)	Motor Vehicles (Deatails make etc)	NIL	NIL	NIL	NIL	NIL
(VI)	Jewellery (give details Of weight and Value)	NIL	NIL	NIL	NIL	NIL
(VII)	Other assests such as values of claims /interests	NIL	NIL	NIL	NIL	NIL

Note:-value of bonds /Shares /debentures as per the latest market value in stock Exchange in respect of listed companies and as per books in the case of non-listed companies should be given.

- Dependent here means a person substantially dependent on the income of the employee.

Jyoti Kumari II

B. Details of Immovable Assets

(Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated)

Sr.no.	Description	self	Spouse name(S)	Dependent -1 Name	Dependent -2 Name	Dependent -3 Name
(I)	Agricultural land -Location(S) -Survey number(S) -Extent (Total measurement) -Current market value	NIL	NIL	NIL	NIL	NIL
(II)	Non-Agricultural land -Location(S) -Survey number(S) -Extent (Total measurement) -Current market value	NIL	NIL	NIL	NIL	NIL
(III)	Buildings (Commercial and residential) -Location(S) -Survey number(S) -Extent (Total measurement) -Current market value	NIL	NIL	NIL	NIL	NIL
(IV)	House/Apartments,Etc -Location(S) -Survey number(S) -Extent (Total measurement) -Current market value	NIL	NIL	NIL	NIL	NIL
(V)	Other (such as interests in property)	NIL	NIL	NIL	NIL	NIL

Jyoti kumari II

(2) I given here in below the details of my liabilities/over dues to public financial institutions and government dues:-

(Note:- Please give Separate details for each item)

Sr.no.	Description	Name & address of bank /financial Institution(S)/Department(S)	Amount outstanding as On-----
(A)	(I) Loans of banks	NIL	NIL
	(II)Loans from financial Institutions	NIL	NIL
	(III) Government Dues-	NIL	NIL
	(a) Dues to departments dealing with government accommodation		
	(b) Dues to departments dealing with supply of water	NIL	NIL
	(c) Dues to departments dealing with supply of electricity)	NIL	NIL
	(d)Dues in departments dealing with telephones	NIL	NIL
	(e) dues to departments dealing with government Transport (including aircraft and helicopters)	NIL	NIL
	(F) other dues, if any	NIL	NIL
(B)	(I) Income tax including surcharge (Also indicate the assessment year up to which income tax return filed. Give also Permanent Account Number (PAN)	NIL Pan no.-JFGPK1443P	NIL
	(II) Wealth Tax (also Indicate the assessment year up to which wealth tax return Filled.)	NIL	NIL
	(III) sales Tax (only in case of proprietary business)	NIL	NIL
	(IV) Property Tax	NIL	NIL

Jyoti Kumari II

C. Personal Detail

GPF/CPF/PRAN No.:- | 110135365694

Gender :- | F (M/F)

Date of Birth :-

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Class/Group :-

C

 A/B/C

Cadre :- Office Attendant

Home District :-

NALANDA

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature.....*Jyoti Kumari II*.....

Name of Employee :- JYOTI KUMARI II

Designation..Office attendant

Department..*Bihar Legislative Assembly*.....

Place Patna

Date 03/02/2022

Note:- Please sign each page of the declaration .Asset declaration form must be in A4 size with computer Typed (single Side) in prescribed Format.